

Government of Jammu and Kashmir,
Civil Secretariat, Revenue Department.

Notification

Srinagar, the 12th September, 2018

SRO 397- In exercise of powers conferred by Sub-section (4) and (5) of Section 6 of the Jammu and Kashmir Land Revenue Act, Samvat 1996 (XII of 1996), and in Supersession of all previous Notifications issued in this behalf, the Government hereby confer upon the following officers the powers of collector, Land Acquisition for the purpose, of said Act within the jurisdiction show against each:-

S.No	Name & designation of the Officer	Jurisdiction
1	Shri Sachin Dev Singh, KAS, Additional Deputy Commissioner, Nowshera	Tehsil Nowshera & Qila Darhal
2	Shri Gurmukh Singh, KAS, Additional Deputy Commissioner, Sunderbani	Tehsil Sunderbani, Beri Pattan & Siot
3	Shri Khalid Hussain, KAS, Additional Deputy Commissioner, Kalakote	Tehsil Kalakote & Teryath

By order of the Government of Jammu and Kashmir.

Sd/-

(Shahid Anayatullah) IAS

Commissioner /Secretary to Government,
Revenue Department

Dated: - 12-09-2018

No: - Rev/LB/01/2018

Copy to the:-

1. Financial Commissioner, Revenue, J&K, Srinagar.
2. Commissioner/Secretary to Government, General Administration Deptt.
3. Divisional Commissioner, Jammu.
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs (with 7 copies).
5. Deputy Commissioner, Rajouri.
6. Director, Archives, Archaeology & Museums, J&K
7. Manager Government Press, Srinagar for publication in the Govt. Gazettee
8. Pvt. Secretary to Commissioner/Secretary to Government, Revenue Deptt.
9. I/C Website Revenue Department.
10. Notification / Stock file.

(Afaq Ahmad) KAS

Deputy Secretary to Government
Revenue Department.